

# Declaration of Assets and Liabilities

Year-2021

I, **Sunil kumar Tiwary**, son/daughter/wife of **Late Prithavi Raj Tiwary**, Age 49 years, belonging to **Bihar Administrative Service** and presently working as **P.S to Speaker, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets** (Assets in joint name indicating the extent of joint Ownership will also have to be given)

Sr.No	Description	Self (Balance as On 31-12-2021)	Spouse <b>Kumari Ranjana</b> (Balance as On 31-12-2021)	Dependant-1 Akshita Raj	Dependant-2 Avishka Raj	Dependant-3 Akshat Anand
(i)	Cash	14000	53000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>1-S.B.I KANKAR.BAGH</u> Rs.255.79 <u>2-S.B.I GANDHI MAIDAN</u> Rs.101536.62 <u>3. B.S.CO.BANK K.BAGH</u> Rs.1000(approx.) <u>4- PPF ACCOUNT</u> -Rs.681742.00	<u>1-I.C.I.C.I Boring road Patna</u> Rs.86 <u>2-I.D.B.I Fr. road PATNA</u> Rs.2000 (Approx.) <u>3-P.N.B Ex.Road PATNA</u> Rs.90298.00			
(iii)	Bonds, Debentures and Shares in companies SOME SHARES (INVESTMENT) SINCE YEAR - 1993	<b>Bonds</b> (On dated 31.12.2021) <u>1-Sahara india</u> -Rs.20,000 Rs. housing bonds <u>2-Sahara Rajat yojana</u> Rs.10,000 Rs. <b>Shares</b> <u>1.indo American cement</u> -----nil <u>2.Krisons electronics</u> -----nil <b>SIP</b> <u>1.HDFC Mid Cap Opportunities</u> 1500 Rs. per Month Value-63812.00Rs.	<b>Shares</b> (On dated 31.12.2021) Investment in Different Stocks – Coast Value-53334.00 Rs., Market Value- 89210.50 Rs. <b>SIP</b> <u>1.HDFC Mid Cap Opportunities</u> –Rs.2500 Per Month Value-116133.00 Rs. <u>2.Edelweiss Multi cap</u> – Rs 2500 per Month, Value-102136.00 Rs. <u>3.Axis Blue Chip Fund Growth</u> - Rs 2000 Per Month, Value- Rs 37163.00Rs. <u>4.SBI Small Cap Fund- Rs 2000 Per Month, Value- 33259.00 Rs.</u> <u>5.Nippon India multi Cap Value-2154 Rs.</u> <u>6. Nippon India Gold Saving Value-1593.00 Rs</u>			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>1-Bima Kiran</u> Risk Cover amount 3,00000 Rs.premium- Rs. 3274@ <u>2-Jeevan Shree</u> - Sum assured 5,00000 Rs.premium Rs. 25,126 @ <u>3-New Jeevan Labh Plan</u> -Sum assured 600000 Rs.premium Rs.2619 per month	<u>1-Invest Gain</u> - Sum assured 2,00000 Rs.premium Rs 8,697 per@	<u>1-Jeevan kishor</u> - sumassured 1,00000Rs.premium Rs. 5496. per@	<u>1 Sukanya Samriddhi Yojna</u> Rs.410679.00	
(v)	Motor Vehicles (details of make, etc.)	BR-2E-1131( OMNI STD) MODLE- 2004 VALUE=2,34,311Rs. (At -D.O.P) (Loan byS.B.I.Gaya) Hypothecation Free				



(vi)	Jewellery (give details of weight and value) Gold	Chain-1 Ring-5 Coin 0.5gr =57gr Total Value approx. Rs-2,60,000	Mangle sutra ,Kangan, Tike ,Dholna,Nathia,Dara,Bawati,Bala, Chain,Ring,Ear,Necklac,ring,Tops ,Har set,Hair clip,Etc =330 gr Total Value Approx. 15,00,000 Rs	Earring,Locket,Chain=50g Total Value AX-2,50,000Rs	Ear ring Locket 30gr@ Total Value 150000Rs	Ear ring Locket 34gr@ Total Val. ax.180000Rs
	Silver	Panbata, Pan ,Narial, Bowl,Supari,coin-51 =2.05kg Total Value=130000 Rs Gift in marriage	Payal, Bichia ,Bala kiya etc Total Value 550gr=40000Rs	Bowl,spoon,Toys Total Value 300gr@=18500 Rs Gifted	Bowl,spoon,Toys Total Value 200gr=12000Rs	Bowl,spoon,Toys Total Value 200gr=12000Rs
	ANCESTRAL(from Mother) + GIFT IN MARRIAGE+21gr. Gold purchase					
(vii)	Other assets, such as values of claims / interres	Assets ----- Purchase price SAMSUNG TV- RS.18,200 WASHING- MAC. RS.24300 INVERTER Rs-6000 SAMSUNG REFR.- RS.14,000 SONY HOME THEATER- RS.19300 VOLTAS A.C- RS.18,500 Ogeneral A.C- RS.35,500 LAPTOP (from govt) RS.60,000 LAPTOP (from govt) RS.65,000 N.P BORE REVOLVER - RS.68,000 FURNITURE(APOX.) -RS 45,000 OTHER HOME APP.(APPROX) RS.150000  Some household Appliances Gifted by Bride parent				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

*(Signature)* 21/1/22

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## B. (I) Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Self											Spouse Kumari Ranjana	Dependant-1 Akshita Raj	Dependant-2 Avishka Raj	Dependant-3 Akshat Anand	
	Description															
	Agricultural Land Locations(s)		Survey number (S)		Extent (Total measurement)		Current Market value		TENANT							
Mauza		Thana no.	Khata	Plot	Acres	Decimal	Circle Rate Per Decimal	Value =Circle Rate +50%of Circle Rate	NAME	RELATION WITH UNDERSIGN	Share					
(1)	SUKHARAUJI		143	39	14	01	36	5500	11,22000	Late Parikha Tiwary Late Rajgrihi Tiwary Late Jata Tiwary	Grand father	1/9	NIL	NIL	NIL	NIL
	39	63		04	60	5500	37,95000	Late Parikha Tiwary Late Rajgrihi Tiwary Late Jata Tiwary	Grand father	1/9						
	48	55		01	75	5500	14,43750	Late Prithavi raj Tiwary	Father	1/9						
	38	62		00	58	5500	4,78500	Late Prithavi raj Tiwary	Father	1/9						
(2)	NONGARHA		145	04	02	01	02	10000	1,020,000	Late Prithavi raj Tiwary Srimati Raj kumara Devi	Father, Mother	1/9				
(3)	CHAUGHARA		144	33	08	02	09	5500	17,24250	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9	NIL	NIL	NIL	NIL
	23	11		00	62.5	5500	5,15625	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9						
	23	31		00	19	5500	1,56750	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9						
(4)	TEGHRA		136	11	10	00	61	10000	9,15,000	Late Parikha Tiwary	Grand father	1/9				
	11	33		02	05	10000	30,75,000	Late Parikh Tiwary	Grand father	1/9						
	02	06		00	16	10000	2,40,000	Late Prithavi raj Tiwary	Father	1/9						

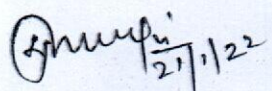
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		31	35	00	51	10000	7,65,000	Late Rajgrihi Tiwary	Grand father	1/9				
		09	13	00	38	10000	5,70,000	Late Rajgrihi Tiwary	Grand father	1/9				
		16	99	00	39	10000	5,85,000	Late Prithavi raj Tiwary	Father	1/9				
		19	39	00	60	10000	9,00,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
(4)	TEGHRA	23	11	00	36	10000	5,40,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9	NIL	NIL	NIL	NIL
		23	31	01	19	10000	17,85,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
		08	09	00	36	10000	5,40,000	Late Parikha Tiwary Late Rajgrihi Tiwary Late Jata Tiwary	Grand father	1/9				
		16	08	00	25	10000	3,75,000	Late Prithavi raj Tiwary	Father	1/9				
		58	812	00	26	10000	9,90,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary	Father, Uncle	1/9				
		58	178	00	65	* In this plot Land Acquire by N.H.I		Late Prithavi raj Tiwary Late Rajeshwar Tiwary	Father, Uncle	1/9				
		58	197	00	42	10000	6,30,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary	Father, Uncle	1/9				
		58	214	00	11	10000	1,65,000	Late Prithavi raj Tiwary Sri Rajeshwar Tiwary	Father, Uncle	1/9				
		59	173	00	20	* In this plot Land Acquire by N.H.I		Late Prithavi raj Tiwary Late Rajeshwar Tiwary	Father, Uncle	1/9				
		59	179	00	75	10000	11,25,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary	Father, Uncle	1/9				
		59	213					Late Prithavi raj Tiwary Late Rajeshwar Tiwary	Father, Uncle	1/9				
		59	234	00	13	* In this plot Land Acquire by N.H.I		Late Prithavi raj Tiwary	Father, Uncle	1/9				
		33	172	00	31			Late Rajeshwar Tiwary	Uncle	1/9				
		33	175	00	38			Late Rajeshwar Tiwary	Uncle	1/9				
		41	235	00	53			Sri Janardan Tiwary	Uncle	1/9				
		148	718	01	46	10000	21,90,000	Late Parikha Tiwary 1/4 Late Haridev Rai -1/4 Late Gagidesh Rai -1/4 Late Shiv nath yadav 1/4	Grand father & Villagers	1/36				
		148	719	00	40	10000	6,00,000							
		148	687	01	00	10000	15,00,000							
		148	692	00	93	10000	13,95,000							
		148	693	00	77	10000	11,55,000							
		148	694	00	60	10000	9,00,000							



(4)	TEGHRA	136	59	28	00	58	10000	8,75,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			182	269	00	43	* In this plot Land Acquire by N.H.I		Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			182	298	01	44.25	10000	21,63,500	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			129	236	00	28.5	* In this plot Land Acquire by N.H.I		Late Prithavi raj Tiwary	Father	1/9				
			100	90	00	12	10000	1,80,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			19	07	00	23	10000	3,45,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	104	00	05	10000	75,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	341	00	04	10000	60,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	102	00	16	10000	2,40,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	103	00	56	10000	8,40,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	107	00	14	10000	2,20,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	685	00	25	10000	3,75,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	342	00	75	10000	11,25,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			05	329	00	11	10000	2,05,000	Late Prithavi raj Tiwary Late i Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				

  
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(4)	TEGHRA	136	05	10	01	05	10000	15,75,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9	NIL	NIL	NIL	NIL
			100	325	00	22	10000	3,30,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			19	378	00	14	10000	2,10,000	Late Prithavi raj Tiwary Late Rajeshwar Tiwary Sri Janardan Tiwary	Father, Uncle	1/9				
			43	621	00	15.25	10000	2,28,500	Late Parikha Tiwary	Grand father	1/9				
			43	623	00	18	10000	2,70,000	Late Parikha Tiwary	Grand father	1/9				
			123	254	00	50	* In this plot Land Acquire by N.H.I		Late Bricha Tiwary Late Parikha Tiwary	Grand father	1/9				
			105	230	00	48			Late Jata Tiwary	Grand father	1/9				
			105	233	00	35			Late Jata Tiwary	Grand father	1/9				
			61	270	00	89	10000	1,335,000	Late Parikha Tiwary	Grand father	1/9				
			61	264	00	15	* In this plot Land Acquire by N.H.I		Late Parikha Tiwary	Grand father	1/9				
			30	17	00	32	10000	4,80,000	Late Parikha Tiwary	Grand father	1/9				
			61	193	00	13	10000	1,95,000	Late Parikha Tiwary	Grand father	1/9				

## B. (II) Details of Immovable assets

Sr. No.	Self										Spouse Kumari Ranjana	Dependant-1 Akshita Raj	Dependant-2 Avishka Raj	Dependant-3 Akshat Anand	
	Description														
1	TEGHRA	Mauza	Non-Agricultural Land	Survey number (S)	Extent (Total measureme		Current market value		TENANT			NIL	NIL	NIL	NIL
		Thana no.	Khata	Plot	Acres	Decimal	Circle Rate Per Decimal	Value =Circle Rate +50%of Circle Rate	NAME	RELATION WITH UNDERSIGN	Share				
		29	219	0	15		1,00000	22,50,000	Srimati Rajkumari Devi	Mothe	1/9				
		29	229	0	04		1,00000	6,00000	Srimati Rajkumari Devi	Mother	1/9				
		29	228	0	03		1,00000	4,50000	Srimati Rajkumari Devi	Mother	1/9				
		29	219	0	03		1,00000	4,50000	Srimati Rajkumari Devi	Mother	1/9				

*Signature*  
22/1/22  
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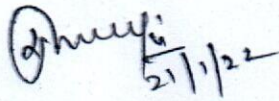


### B. (III) Details of Immovable assets

No.	Self										Spouse Kumari Ranjana	Dependant-1 Akshita Raj	Dependant-2 Avishka Raj	Dependant-3 Akshat Anand	
	Description														
1.	Buildings Comm.& residential	Mauza	Thana no.	Locations(s) Survey/door number (S)	Extent (Total measurement)	Current market value	TENANT								
							NAME	RELATION WITH UNDER SIGN	Share						
	TEGHRA	136	35	434	00	05	70000	35,00,000	Late Parikha Tiwary Late Rajgrihi Tiwary Late Jata Tiwary	Grand father	1/9	NIL	NIL	NIL	NIL
			116	517	00	04	70000	30,00000	Late Parikha Tiwary	Grand father	1/9				
			30	518	00	03	70000	35,00000	Late Parikha Tiwary	Grand father	1/9				
			53	794	00	43	70000		Late Prithavi raj Tiwary	Father	1/9				
2.	CHAUGHARA	144	16	222	00		20000	50,00000	Late Parikha Tiwary	Grand father	1/9	NIL	NIL	NIL	NIL
			14	29	0	46	20000	35,00000	Late Bricha Tiwary  Late Ramashish Tiwary  Late Parikha Tiwary	Grandf ather	1/9				

### B.(IV) & (V) Details of Immovable assets

Sr. No.	Description	Self	Spous Kumari Ranjana	Dependant-1 Akshita Raj	Dependant-2 Avishka Raj	Dependant-3 Akshat Anand
(i)	Houses/Apartments etc - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Flat No.-403'B' Nandan Vatika Sursudha Lane Off East Boaring Road, Patna. Plot No-1154, Khata No-54, Tauzi No-14848 Thana No-4, Ward -33(OLD) Value-4200000 RS.	NIL	NIL	NIL
(i)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

  
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(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ---31-12-2021
(a)	(i) Loans from Banks	STATE BANK OF INDIA PATNA SECURITIES Scinchi Bhawan Patna 800001	1483186.00 =RS.
	(ii) Loans from financial institutions		
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number	<b>ASSESSMENT YEAR 2021-2022</b> <b>PAN- ACSPT9263G</b> <b>Tax Paid = Rs.1,53,875</b>	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

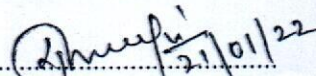
Date of Birth :-         (DD/MM/YYYY)

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... 

Name of Employee:- SUNIL KUMAR TIWARY

Designation:- P.S To Speaker, Bihar Legislative Assembly

Department:- Bihar Legislative Assembly, Patna

Place:- Patna

Date:-21-01-2022

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format